



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
52	Crl.A./94/2016 7 Y 6 M 24 D.:WITH LCR 6 FILES, P.B. 2 NOS. B/O	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(Crl.)/313/2021 in Crl.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
53	Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)
54	Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
55	Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
56	CRL.A(J)/32/2017 4 Y 3 M 1 D.:WITH LCR 7 FILES, P.B. 2 NOS. B/O	BIJAY SONAR Versus THE STATE OF ASSAM	MR.J SAIKIA AMICUS CURIAE	PP, ASSAM
57	CRL.A(J)/42/2017 6 Y 5 M 6 D.:WITH LCR 4 FILES, P.B. 3 NOS. B/O	RAJU SATNAMI Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM

58	WITH Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
	WITH I.A.(Crl.)/286/2017 in Crl.A./150/2017	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
59	WITH Crl.A./158/2017	SRI RAJU SATNAMI Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
60	Crl.A./98/2017 <u>7 Y 0 M 26 D</u> :WITH LCR 6 FILES, P.B. 2 NOS. B/O	SRI PRADIP BRAHMA @ PWLER Versus THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
30	WP(C)/4418/2023 B/O	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. GA, ASSAM
<u>ADMISSION</u>				
31	WP(C)/2017/2022 PART-HEARD, FIXED	PROF. JYOTIREKHA G. HANDIQUE Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1- R3) MS RUKMINI BARUA (R1- R3) MS PADMINI BARUA (R1- R3)

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[AT 3:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 6

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	PIL/21/2020 FIXED, WITH WP(C)/3396/2021 (D/O), WP(C)/5388/2021 (D/O)	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
2	WITH Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
3	WITH Review.Pet./166/2022	BISWAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM
ORDERS				
4	Review.Pet./62/2021 WITH WP(C)/3666/2020 (D/O)	BAHARJAN NESSA @ RUP VANU Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	Review.Pet./79/2023 WITH WP(C)/3484/2019 (D/O)	DIPALI BISWAS Versus UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:15 AM]

**RESPECTIVE SPECIAL DIVISION BENCH AND
SINGLE BENCH OF HONOURABLE MR. JUSTICE
ARUN DEV CHOUDHURY WILL SIT AFTER RISING
OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
HEARING				
3	WP(C)/3229/2020 FIXED	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

10	I.A.(CrI.)/667/2023 WITH LCR 5 FILES, P.B.-2, B/O in CrI.A./391/2019 WITH CrI.A./391/2019	BIPUL DEY, Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. K D SARMA	PP, ASSAM
		BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. M BISWAS (P4) MR. A BARUAH (P-4) MR. B HALDAR (P 2,3) MR. T CHUTIA (P-4) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS M DAS (P-4) S K DAS (P-4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	Crl.Pet./214/2022 (AT 3:00 PM)	THE STATE OF ASSAM AND ANR Versus ABDUL KHALEQUE	MR. M PHUKAN PP, ASSAM	MR. SURAJIT DAS MR. D SARMA MR J KALITA MR SARFRAZ NAWAZ MS PADMINI BARUA
WITHDRAWAL				
50	Bail Appln./2520/2023 B/O	BENIN DOLEY Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI MS N M PEGU	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./2280/2023 WITH OFFICE NOTE, LCR FILE, FIXED	INSAN ALI Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. A T SARKAR MD S ALI MS S PATAR	MR. S C KEYAL, SC, NCB
ORDERS				
52	Crl.Pet./204/2021 WITH LCR 2 FILES, B/O	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND ANR	MS. N MODI MR. S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM

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7)	MR M HALOI	26-07-2023	To	04-08-2023

8)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
9)	MR. N BARMAN	27-07-2023	To	04-08-2023
10)	MR. D SARAF	26-07-2023	To	07-08-2023
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12)	MR. P MAHANTA	31-07-2023	To	04-08-2023
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14)	MR J DAS	31-07-2023	To	01-09-2023
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22)	MS B DUTTA	07-08-2023	To	09-08-2023
23)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
19	I.A.(Civil)/1989/2023 B/O in MACApp./112/2023 WITH MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MR. A SHAKIL MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR
HEARING				
20	Intest.Cas./1/2006 WITH LCR, FIXED	DAMAYANTI BORA Versus NEELAMANI BORA and ORS.	MRS.S BORA	MR.A D CHOUDHURY MR.H KASHYAP
21	RSA/47/2010 WITH LCR, FIXED	MUSSTT. SAFIA KHATUN and 4 ORS, Versus MD. SAMSUL HAQUE and 95 ORS,	MR.A B CHOUDHURY MRD C CHAKRABORTY MR. M K SHARMA MR.WISE IMRAN	
22	MFA/11/2013 WITH LCR, FIXED	UNION OF INDIA, Versus LITHUNGBEMO LOTH	MSB DEVI MR. B SHARMA MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA MS. C SAHA
23	MACApp./172/2021 WITH LCR, FIXED WITH CO/17/2022 in MACApp./172/2021	ORIENTAL INSURANCE COMPANY LTD. Versus MAKON HAZARIKA AND ANR. MAKON HAZRIKA Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. M DUTTA MR K M BORA	MR. M DUTTA (R1) MR K M BORA (R1) MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

WITH
I.A.(Civil)/322/2022
in MACApp./172/2021

MAKON HAZARIKA AND ANR.
Versus
ORIENTAL INSURANCE COMPANY
LIMITED.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

-

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
4)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
20	WP(C)/4432/2023 B/O	BABU RAM BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC

LEAVE NOTE OF ADVOCATES FOR 03/08/2023

1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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23)	MR. A M DUTTA	07-08-2023	To	09-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
34	WP(C)/177/2011 FIXED	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
MOTION				
35	WP(C)/3503/2023 B/O, WITH WP(C)/3324/2023(D/O)	BINUD CHUTIA Versus THE STATE OF ASSAM AND 5 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, ELEM. EDU GA, ASSAM SC, HEALTH
WITH				
36	WP(C)/3505/2023	BIPUL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, ELEM. EDU GA, ASSAM SC, HEALTH
37	WP(C)/4434/2023 B/O	HUMAN BURAGOHAIN Versus THE STATE OF ASSAM AND ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, SEC. EDU. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
ADMISSION				
38	WP(C)/2916/2014 FIXED	BIHU RAM MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.U K DAS MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG	MR. A GANGULY MR. A DHANU MR A DUTTA SC, PWD (BULDING)
39	WP(C)/3325/2015 FIXED	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)

BAIL HEARING

40	AB/1933/2023 FIXED AT 2:00 PM, WITH LCR AND CASE DIARY	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
HEARING				
41	WP(C)/2812/2017 B/O	PANKAJ KAKOTY Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PERSONNEL DEPT.
42	WP(C)/3383/2015	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, PERSONNEL DEPT. SC, HEALTH
43	WP(C)/3384/2015	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, HEALTH SC, PERSONNEL DEPT.
44	WP(C)/2924/2017	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PENSION
45	WP(C)/4649/2017 B/O	CHANDI NATH BARUAH Versus THE UNION OF INDIA and 5 ORS.	MR.J K PARAJULI MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	C.G.C. MS.B SARMA(R- 1-4&6) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
14	Bail Appln./2640/2023 B/O	JAGANNATH RAY Versus THE STATE OF ASSAM	MR A SHARMA S AHMED	PP, ASSAM
<u>ORDERS</u>				
15	I.A.(Civil)/3328/2022 in RSA/194/2018(D/O), WITH LCR, B/O in RSA/194/2018	SRI MRIDUL DEKA Versus SMT SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R-1,2) MR. DILIP DEY (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
11	WP(C)/1066/2014 PART-HEARD, FIXED	M/S TECHNO STEEL AND CRAFT INDUSTRIES and ANR. Versus THE UNION OF INDIA and 6 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MR.D MOZUMDER MR.P BORAH MS.D GHOSH MR.S SENGUPTA	MR.D BARUA C.G.C. MR. D C BORAH(R-1) MR.S K GHOSH MS. I DAS (r-7) ASSTT.S.G.I. SC, I W A OF INDIA
OLD PENDING CASES (MORE THAN 10 YEARS)				
12	WP(C)/2855/2011 PART-HEARD, FIXED	PANKAJ SARMA Versus MANAGEMENT OF M/S ABDOS LAMITUBES PVT LTD and ORS	MR.M BHAGABATI MR.A BISWAS MR.R KALITA MS.K AKHTAR	MR.A DASGUPTA GA, ASSAM
ADMISSION				
13	WP(C)/4104/2021 PART-HEARD, FIXED	DHIRAJ GUPTA AND 2 ORS Versus ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A IKBAL MR A K RAI MRS K AGARWAL	SC, A S T C SC, TRANSPORT
14	WP(C)/7117/2017 FIXED AT 2:00 PM	NIZARA GOSWAMI Versus UNITED INDIA INSURANCE CO. LTD. and 2 ORS.	MR.R K TALUKDAR MR.H J TAMULI	MS. N MODI S DUTTA, SR. ADV. MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA
15	WP(C)/5598/2021 FIXED AT 2:00 PM	PUTUL GOGOI Versus ASSAM STATE TRANSPORT CORPORATION AND ANR.	MR. P J SAIKIA MS M NIROLA	SC, A S T C

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
47	Bail Appln./1900/2023	RAFIK KHAN Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
<u>MOTION</u>				
48	AB/2697/2023 B/O	AMLANJYOTI BHUYAN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
49	Bail Appln./2458/2023 FIXED	MWIKHWAM SWARGIARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
50	Bail Appln./2639/2023 FIXED.	BANDANA DEKA Versus THE STATE OF ASSAM	MISS. M DAS	PP, ASSAM
<u>WITH</u>				
51	Bail Appln./2613/2023	NIPAN DAS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
52	AB/2485/2023 FIXED	NAYAN JYOTI NATH Versus THE STATE OF ASSAM AND ANR	MR J DAS MR. S R RABHA P HAZARIKA MS D KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2023

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1)	MR S K KEJRIWAL	30-05-2023	To	03-08-2023
2)	MS S KEJRIWAL	30-05-2023	To	03-08-2023
3)	MRS N BARUAH	17-07-2023	To	16-08-2023
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22)	MS B DUTTA	07-08-2023	To	09-08-2023
23)	MR. A M DUTTA	07-08-2023	To	09-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,3rd August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS**

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE**

**THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH COMPRISING OF
HONOURABLE MR. JUSTICE K.R. SURANA
AND HIS LORDSHIP**

**ITEM NO. 33 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
54	Crl.Pet./541/2021 WITH LCR , FIXED	ASISH MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
	WITH			
55	Crl.Pet./542/2021	IQBAL BAHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
	WITH			
56	Crl.Pet./544/2021	SUDHIR JAISWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM
	WITH			
57	Crl.Pet./547/2021	ASISH MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MRS. S BAJAJ MR. P K BAJAJ	PP, ASSAM

58	Crl.Rev.P./267/2023 FIXED	GOBINDA GOPE Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	
		HEARING		
59	Crl.A./149/2005 WITH LCR (KEPT IN SECTION). WITH PAPER BOOK (THREE IN NOS). FIXED.	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
60	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM.]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/fai-aweg-wvp>

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITIES IN COURT NO.21]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	Bail Appln./756/2023 (AT 10:15 AM)	MUSADDIK HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
2	WITH Bail Appln./790/2023	KAJIBUR HUSSAIN @ KHADDAR AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
3	Bail Appln./1637/2023 (AT 10:15 AM)	ABDUR REZZAK @ ABDUL REZZAK AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR H ROHMAN MR. F A HASSAN	PP, ASSAM
4	Bail Appln./1759/2023 (AT 10:15 AM)	MD. RASHID AHMED Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
5	Bail Appln./2098/2023 (AT 10:15 AM)	SHAMIL UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

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